

**NATIONAL COMPANY LAW TRIBUNAL
JAIPUR BENCH**
(through web-based video conferencing platform)

Item No. 102
CP No. 70(ND)/2016
Under Section 397/398 of
Companies Act, 1956

In the matter of:

Government of Rajasthan **...Petitioner**

Versus

M/s Man Industrial Corporation Ltd. & Ors. **... Respondents**

**Coram: HON'BLE MR. DEEP CHANDRA JOSHI, JUDICIAL MEMBER
HON'BLE MR. RAJEEV MEHROTRA, TECHNICAL MEMBER**

Present Through Video Conferencing: -

For the Petitioner : None appeared
For the Respondent : Sagrika Joshi, Adv.

ORDER

None appears on behalf of the Petitioner. On 02.01.2024, Mr. Ramesh Chandra Meena, Deputy Commissioner, AR appeared on behalf of the Petitioner who submitted that AAG has been assigned in this matter. Since then, there is no representation on behalf of the Petitioner in this matter. Ms. Sagrika Joshi, Adv. appearing on behalf of the Respondent No. 1, 3, 6, 7. Pleadings are complete in this matter. Registry is directed to send notice to the Petitioner informing the next date of hearing. List the matter on 21.08.2024.



(Rajeev Mehrotra)
Technical Member



(Deep Chandra Joshi)
Judicial Member

July 02, 2024